

SPECIAL BENCH  
COURT - I

O-208

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

TP/101(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>BALAJI HEIGHTS PRIVATE LIMITED VS URAL INDIA LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances (via video conferencing/physically)**

Mr.Amitabh Shukla,Adv. ]For the petitioner  
Mr.Prakash Ch.Pandey,Adv. ]

Mr.Shubhankar Nag, Adv. ] For the Suspended Board  
Mr.Avishek Guha,Adv. ]  
Ms.Arunika Dutta,Adv. ]  
Mr.S.Bose, Adv. ]  
Mr.Kaustav De Sarkar,Adv. ]

**ORDER**

1. Ld.Counsel on both sides present.
2. Respondent Ural India Ltd. is already in liquidation.
3. Accordingly, the present TP is become infructuous and dismissed as such.
4. File be consigned to record.

**D. ARVIND**  
**Member (Technical)**

**BIDISHA BANERJEE**  
**Member (Judicial)**

PJ